

9 SEPTEMBER 2015

SC/12037

Security Council Al-Qaida Sanctions Committee Deletes Yasser Mohamed Ismail Abu Shaweesh from Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

Decision Taken Following Review of Delisting Request Submitted Through Office of the Ombudsperson

On 9 September 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name below from the Al-Qaida Sanctions List after concluding its consideration of the delisting requests for this name submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Report of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the name set out below.

A. Individuals

QDi.201 Name: 1: YASSER 2: MOHAMED 3: ISMAIL 4: ABU SHAWEESH

Name (original script): ياسر محمد اسماعيل أبو شوايش

Title: na **Designation:** na **DOB:** 20 Nov. 1973 **POB:** Benghazi, Libyan Arab Jamahiriya **Good quality a.k.a.:** Yasser Mohamed Abou Shaweesh **Low quality a.k.a.:** na **Nationality:** Stateless Palestinian **Passport no.:** **a)** (Passport substitute C00071659 issued by the Federal Republic of Germany) **b)** (Egyptian passport 0003213) **c)** (Egyptian travel document 939254) **d)** (Egyptian passport 981358) **National identification no.:** na **Address:** Germany (In prison) **Listed on:** 6 Dec. 2005 (amended on 7 Sep. 2007, 11 Mar. 2010, 28 Sep. 2010, 13 Dec. 2011, 15 Jun. 2015) **Other information:** Sentenced to 5 years and 6 months imprisonment in Germany on 6 Dec. 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 24 Nov. 2009.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at <http://www.un.org/sc/committees/1267/delisting.shtml> (<http://www.un.org/sc/committees/1267/delisting.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the Committee's website at the following URL: http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml (http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: http://www.un.org/sc/committees/consolidated_list.shtml (http://www.un.org/sc/committees/consolidated_list.shtml).

For information media. Not an official record.
